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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 83(RE-2006) /2004-2009

NEW DELHI DATED THE 7th February, 2007

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures (Vol. I):

Appendix 37D giving details of various products that qualify for benefits under Focus Product Scheme, in terms of Para 3.10 of the Foreign Trade Policy-2004-09, is amended to include as under: -

F. VALUE ADDED COIR PRODUCTS

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Sl. No.	Product Code	ITC (HS) Code	Item Description
1.	75	5305 11 10	Coir Bristle Fibre
2.	76	5305 11 20	Coir Mattress Fibre
3.	77	5305 11 30	Curled/Machine twisted coir fibre
4.	78	5305 11 40	Coir pith processed in value added forms like briquette/coins/neo disc/growbags etc. and in loose form for use as nutritious growing medium and horticulture and agriculture.
5.	79	5305 11 90	Other: Fibre produced from coconut

			husk by mechanical/manual process
6.	80	5308 10 10	Coir yarn - baled
7.	81	5308 10 90	Coir yarn - other
8.	82	5311 00 29	Others: woven geotextiles of coir
9.	83	5607 90 10	Coir, cordages & ropes, other than of cotton
10.	84	5609 00 10	Products of coir, not elsewhere specified or included - coir garden articles, braids, bags, pots etc.

This issues in Public interest.

Sd/-
(B.S MEENA)
DIRECTOR GENERAL OF FOREIGN TRADE and
EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

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